if. so, why does he say that there is difficulty about procurement of land?

SHRI SHAH NAWAZ KHAN: I am not aware of that. In fact, we wrote to the Delhi Administration to give us some area where we could move all these surplus cattle from the city and we could concentrate all the milk cattle in that area and they said they were looking for a place.

SHRI SITARAM JAIPURIA; Sir, the Government of West Bengal have put restrictions on the preparation of Sandesh because they thought that would mean greater procurement of millg and, consequently, reduction in the cost of procurement. May I know, Sir, from the hon. Minister if he has studied those recommendations of the West Bengal Government? If they were correct, are the Government of India considering doing the same thing in Delhi?

SHRI SHAH NAWAZ KHAN: Sir, the question that we are dealing with relates to the milk supply in Delhi. If the hon. Member puts in a separate question, I will give him the reply.

SHRI M. P. BHARGAVA: Mr. Chairman, Sir, it is not a question, but I have a submission to make. This is a question which is agitating the minds of most of the Members. May I request you that we have a two-hour discussion on "this subject?

MR. CHAIRMAN: I shall let you know later.

SHRI DEOKINANDAN NARAYAN: May I know, Sir, if it is a fact that the reasons really for the losses are the most inefficient arrangement and management of tbe Delhi Milk Supply Scheme? Now I wish to say that there are 16 chilling centres with buildings and machinery. Out of these 16, four buildings are not used since they have been built, that is, four years before. machinery is also lying

idle there. A sum of Rs. 2,30,000 has been spent over these four buildings and they are being wasted. The machinery is also being wasted. What are the reasons for this? Is this not. inefficiency?

to Questions

SHRI SHAH NAWAZ KHAN: Firstly, the amount quoted by the Member as being spent on these four chilling centres is absolutely wrong.

SHRI DEOKINANDAN NARAYAN: I have got the figures and i shall quote. The figures are given by you.

SHRI SHAH NAWAZ KHAN: The cost of the four chilling centres is not over Rs. 2 crores but these chilling centres are not running because they are round about Delhi and the supplies of milk are not now available because the "market price of milk is higher than the price we pay for the procurement of milk in our Scheme. Since the milk is not available, those centres are not working. We are thinking cf removing the machinery from those centres and utilising it elsewhere. It will be given to the Delhi Administration or auctioned.

## PROCUREMENT OP FOODGRAINS MURING KHARIF SEASON

- \*332. SHRI ABDUL GHANI: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether there is any proposal to procure foodgrains during the current Kha: if season;
  - (b) if so, the details of the proposal; and
- (c) whether it is also proposed to seize foodgrains stocks pledge with the Banks and, if so, the steps taken in this connection?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND AGRI-CULTURE (SHRI D. R. CHAVAN): (a) Yes, Sir.

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(b) Procurement operations ouur on Central Government account and State Government account aTe being intensified so as to ensure maximum internal procurement. Procurement will be undertaken not only in sur plus States but also in deficit States and in addition to paddy and rice, Kharif coarse cereals will also be procured.

While the system of procurement may vary from State io State, broadlyspeaking, the principle of purchases by compulsory levy on producers and millers/traders has been agreed upon.

(c) There is no proposal to seize stocks of foodgrains pledged with the Banks.

شرى عهدالغلى: كيا وزير صاحب فرمالیں کے که جتفا پروکھبرسلت گورنملے کے ذہرے میں ہے اس پر کانے ملین رویمن لکھی کے اور ڈالے ملین روبھز کی گورنبئٹ کی ریسورسز میں جس ہے کہ ہورے طور پر پروکھورملت ہو

†शि शक्तल गनी: क्या वजीर साहिब फरमायों में कि जितना प्रोवयो रमेंट गवर्नमेंट के जेहन में है उस पर कितने मिलियन श्रीज लगेंगे और कितने मिलियन रूपीज की गवर्नमेंट की रिसोरसस हैं जिससे कि पूरे तौर पर प्रोक्योरमेंट हो सके ?]

SHRI D. R. CHAVAN: At this stage, it would be very difficult to say what is the amount likely to be spent on the procurement programmes because the Kharif crop prospects are being assessed. Then what the procurement would be is also difficult to state at this stage.

شرى عبدالغلى: كها وزير صاحب فومائیں گے کہ اس ہوں رقم کو میت کرنے کے لئے وا ایل - آئی - سی کے ریسورسؤ کو استعمال کریس کے اور اس کے ساتھ ھی اس وقت جانے شہدولا یلکس عیں ان کے ریسورسؤ کو اس یدوکوورمذت کے لئے استعمال کویں کے

to Questions

†शि प्रकल ग्रनी : क्या वजीर साहिब फरमावेंगे कि इस बड़ी रकम को मीट करने के लिये वह एल० ग्राई० सी० के रिसोरसस को इस्तेमाल करेंगे और उसके साथ ही इस वक्त जितने शिष्ठयल्ड बैं वस हैं उनके रिसोरसस को इस प्रोक्योरमेंट के लिये इस्तेमाल करेंगे? ]

SHRI D. R. CHAVAN; When the procurement is to be done, the money has to be found and the necessary amount will be found from various sources.

شرى عبدالقلي: كيا وزير صاحب قرمانیں کے که اس بور رقم موت کولے کے لئے وہ ایسا ارادہ رکھے ھیں کہ فو**ۃ ک**رینس **کی**ھ*ی* ساراليفهكت جاربي كاين جس کورزها روپیه پانے هی ان کے خواته مهن آ جائے - اور وہ کسائوں ئهر مهن يهليم جائے تاکه ان شهورتم عرجائے که په پروکهورملت ضرور هوگا -

†[बी सब्बुल रानी: क्या वजीर साहिब फरमायोंगे कि इस वड़ी रकम को मीट करने के लिये वह ऐसा इरादा रखते हैं कि फूड ग्रेन्स कैश सर्टिफिकेट जारी करें, जिससे करोड्डा रुपया पहले ही उनके खजाना में भा जाये ग्रीर वह किसानों के घर में पहुंच जाये साकि उनको ध्योटीं हो जाये कि यह प्रोक्योरमेंट अरूर हागा ?

SHRI D. R CHAVAN: As a matter of fact, in the Informal Consultative Committee, the hon. Member put forward his idea about issuing cash certificate—it was called the foodgrains cash ceitificate and the idea was that the money Couid be collected from the purchaser in cash and cash certificates would be given to him. Then on the production of those cash certificates in ration shops the person would take his ration. The idea behind the hon. Member's suggestion was that quite a lot of money could be collected by that and there would be no necessity for the Government to depend on money from other financial sources. My point is that there is no idea of issuing ally cash certificates. As a matter of fact, the statutory rationing operations that are to be undertaken will meet the point of view of the hon. Member.

SHRI G. H. VALIMOHMED MO-MIN: What was the extent of procurement last year?

SHRI D. R. CHAVAN: The quantities of foodgrains bought last year both on the Centre's and the States' accounts were as follows: The rice procured under the Centre's account was 15,62,000 tons and wheat 1,46,000. Under the States' account rice, including paddy in terms of rice, was 15,30,000 and wheat 2,46,000.

SHRI NAFISUL HASAN: May I know if the Government have decided as to the proportion of the total produce to be procured from the agriculturists? Secondly, what steps have the Government taken to ensure that an incentive price is paid to the cultivators for the procurement which the Government propose to make?

SHRI D. R. CHAVAN: j will take up the second question first. The

minimum prices have been announced by the Government. In addition, the purchase prices have been specifically fixed by certain State Governments. Also the maximum controlled prices have been fixed, at- which the foodgrains would be purchased.

A3 regards the first question, it is very difficult to say at this stage what would be the total quantity that is likely to be purchased.

SHRI DEOKINANDAN NARAYAN: You have fixed the maximum and minimum price but how have you decided that they are incentive prices as compared with other agricultural produce prices?

SHRI D. R. CHAVAN; Minimum price is the remunerative or support price. They are supposed to be incentive prices. Those prices were fixed on the basis of the recommendations of the Agricultural Prices Commission in consultation with the various Chief Ministers. About the purchase prices that have been fixed; they are on a much higher level than the minimum or support prices that are to be given to the producers.

SHRIMATI DEVAKI GOPIDAS: May I know the principles on which we are making this procurement? May I know whether it is on the excess declared by the different States or are there any other principles?

SHRI D. R. CHAVAN: Just now, in answer to a question, i mentioned that there will be a levy on the m\*o-ducers. There will also be, in some States, a levy on millers and traders. Then there will be levy on the producers on an acreage basis.

SHRI M. M. DHARIA: The Minister stated that the procurement may vary from State to State. When all the citizens in this country have equal rights on the produce, why is the Government not adopting an integrated policy of monopoly procurement, also the policy of equitable distribution throughout the country?

SHRI D. R. CH A VAN: So far as equitable! distribution is concerned, that policy is there. Regarding monopoly purchase, it has been adopted by some State Governments like Bengal, Assam and Maharashtra. They are purchasing under the monopoly purchase scheme. This question was discussed at the Chief Ministers' Conference and it was thought that it would not be advisable to introduce monopoly purchase scheme in all the States.

श्री भगवत नारायण भागव: प्रश्न सं० 352 के भाग (सी) के सम्बन्ध में मैं पूछना चाहता हं कि क्या कभी गवर्न मेंट ने इस बात की जांच की कि जो गल्ला बैंक्स में जमा है वह जमींदारों ने बहुत सी बोगस प्लेजेज के द्वारा जमा कर दिया है और जब देश में फुड ग्रेन्स की इतनी ज्यादा कमी है तो गवर्नमेंट कोई ऐसा उपाय क्यों नहीं सोचती है कि यह फुडग्रेन्स जो बैंक्स में बोगस प्लेजेज के जरिये जमा है, उसको हम अपने उपयोग में लें ?

SHRI T. T. KRISHNAMACHARI: As at present, the Government, neither at the Centre nor in the States, have any intention of seizing the stocks. It depends on the developments. When the contingency arises, then probably we will have to deal with that.

SHRI ARJUN ARORA: What is the latest position about the procurement of the Kharif crop? The Kharif crop has come in the markets and may I know what are the figures from the various States, of foodgrains actually procured by the Government or the Government sponsored agencies?

SHRI D. R. CHAVAN; So far as the information that is available at my disposal is concerned, I have the information with regard to Punjab. In Punjab, up to the 8th November, 1965 about 29.675 tons of rice was procured. They have fixed the prices of various other types of grains like gram, maize, etc.

## विल्ली में सहकारी समितियों द्वारा देव राशियां

to Questions

\*353. श्री भगवत नारायण भागंव: क्या सामदायिक विकास तथा सहकार मन्त्री यह बताने की कृपा करेंगे कि सहकारी समि-तियों को दिल्ली प्रशासन द्वारा दिये गये ऋरगों में से गत तीन वर्षों में प्रत्येक वर्ष के अन्त में कितनी-कितनी राशि बकाया तथा ग्रतिदेय थी ?

## ttDuEs from Cooperative Societies or DELHI

\*353. SHRI B. N. BHARGAVA: Will the Minister of COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state the amounts that remained outstanding and overdue at the end of each of the last .three years in regard to the loans granted to cooperative societies by the Delhi Administration?]

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI B. S. MURTHY): Information is being collected and will be placed on the Table of the House as soon as it is available.

**ो साम् दायिक विकास तथा सहकार** मंत्रालय में उपमंत्री (श्री बी० एस० मति) : जानकारी एकवित की जा रही है और उपलब्ध होने पर शीझ ही सभा पटल पर रख दी जाएगी 📳

श्री भगवत नारायण भागंव : क्या यह सत्य है कि दिल्ली की कोग्रापरेटिव सोसायटीज का ग्राडिट कई वर्ष से नहीं हम्रा है ? मैं यह जानना चाहता हं कि इसका क्या कारण है ?

SHRI B. S. MURTHY: Yes, Sir, the Public Accounts Committee has pointed out that there were certain

f[] English translation. %[] Hindi translation.